

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, the 13<sup>th</sup> February, 2024

**NO. LJ (B) 17/2019/156** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates in connection with the forthcoming General Election to the Lok Sabha – 2024 for a period up to the end of the Election process.

<b>SL. NO.</b>	<b>Names of Officers and Designation</b>	<b>Jurisdiction of the conferment of the power of Executive Magistrate</b>	<b>To be placed with District/Sub-Division</b>
1.	Shri Aiborlang Khongwir, Executive Engineer, PHE Hills Division, Shillong.	<b>East Khasi Hills, Shillong</b>	<b>Deputy Commissioner, East Khasi Hills.</b>
2.	Shri Balamshwa Lawai, Superintending Engineer, PHE Electrical Circle, Shillong.	-do-	-do-
3.	Smti Junecy F. Lyngdoh, Superintending Engineer, O/o Chief Engineer, Water Resources, East Khasi Hills District.	-do-	-do-
4.	Shri Ricky Nartiang, Research Officer, O/o Chief Engineer, PWD (Roads), Shillong.	-do-	-do-
5.	Shri Winfred Warshong, Deputy Director (Tech), O/o Director of Commerce & Industries, Meghalaya, Shillong.	-do-	-do-
6.	Shri Kyrshanlang Shabong, Deputy Controller of Legal Metrology, Meghalaya, Shillong.	-do-	-do-
7.	Shri T. Khonglah, Assistant Chief Engineer, O/o Chief Engineer PWD (Buildings).	-do-	-do-
8.	Shri Darwell Majaw, Manager, HRD Cell, O/o Chief Engineer, PHE, Meghalaya, Shillong.	-do-	-do-
9.	Shri Evergreen Dohling, Deputy Director, O/o Director of Local Fund Audit.	-do-	-do-

10.	Smti A.R. Suting, District Horticulture Officer, East Khasi Hills.	-do-	-do-
11.	Shri D. Kharshiing, Assistant Director, O/o Dir Employment & Craftment Training.	-do-	-do-
12.	Paul Syiem, EE PHE Sewerage & Drainage Division.	-do-	-do-
13.	Shri C.E. Wahlang, Superintending Engineer, Water Resources Department, Shillong.	-do-	-do-
14.	Deibormi Toi, EE, PHE, Greater Shillong Water Supply Div No. II.	-do-	-do-
15.	Shri Praveen Doonai, MFS. Assistant Conservator of Forests, Working Plan Division, Shillong.	-do-	-do-
16.	Shri Anutosh Bhattacharjee, Divisional Soil & Water Conservation Officer, Survey Division, Shillong.	-do-	-do-
17.	Shri Richard Anderson Wanniang, Executive Engineer, (Engg. Wing). Health Department.	-do-	-do-
18.	Shri P.B. War Nongbri, Assistant Director, Sports & Youth Affairs, Meghalaya, Shillong.	-do-	-do-
19.	Shri Teibor S. Basan, Executive Engineer, O/o Executive Engineer, PWD Mawsynram Division.	-do-	-do-
20.	Shri Yoomiki Kyndiah, Div Mining Officer, Shillong.	-do-	-do-
21.	Shri Markinson Lamar, Executive Engineer, PWD (Roads), Mechanical Division, Shillong.	-do-	-do-
22.	Smti B. Ridalin Pyrbot, EE, O/o Chief Engineer, PHE- (Reserve).	-do-	-do-



(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya,  
Law (B) Department.

Memo NO. LJ (B) 17/2019/156-A,

Dated Shillong, the 13<sup>th</sup> February, 2024

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. Election Deptt. with reference to letter No. EL.5/2018/232, Dt. 6.2.2024.
3. The Deputy Commissioner (Election), East Khasi Hills, Shillong with reference to letter No.SHEL.V/MP/46/2023/1, dt. 30.1.2024.
4. Personnel A.R (A) Department.
5. ~~Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.~~
6. Director of Information and Public Relation, Meghalaya. Shillong

*By Order etc.,*



Joint Secretary to the Govt. of Meghalaya  
Law (B) Department.

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